CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No. 620/94

Wednesday this the 27th day of April, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. B.Chandrika,
 Junior Engineer(Civil),
 Telecom Civil Sub Division,
 Aluva, Ernakulam District.
- 2. M. Venkata Subramanian, Junior Engineer(Civil), Postal Civil Sub Division, Thrissur.
- 3. K.Krishnadas, Junior Engineer(Civil), Postal Civil Sub Division, Calicut-2.
- 4. George Mathew, Junior Engineer(Civil), Postal Civil Sub Division, Ernakulam, Cochin-20.
- 5. R.Krishnamurthy,
 Junior Engineer(Civil),
 Telecom Civil Sub Division,
 Calicut-32.
- 6. Sivadasan Vayath,
 Junior Engineer(Civil),
 Telecom Civil Sub Division,
 Cannanore-1.
- 7. S.Santhanavally,
 Junior Engineer(Civil),
 Postal Civil Sub Division,
 Trivandrum.

.. Applicant

(By Advocate Mr.Abraham Vakkanal)

VS.

- 1. Union of India, represented by the Secretary, Department of Telecommunications, Sanchar Bhavan, New Delhi-110001.
- 2. The Chairman, Telecom Commission, Sanchar Bhavan, 20, Ashok Marg, New Delhi-110001.
- 3. K.N. Vasavan, Asst. Engineer(Civil), Telecom Civil Sub Division, Trivandrum.

B.A.Mahadevan, Asst.Engineer(Civil), Telecom Civil Sub Division, Calicut-11.

... Respondents

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants complain that 26 persons have been appointed as Asst. Engineers in spite of their lack of qualifications. That order of appointment is sought to be quashed. The relief cannot be granted because the affected parties are not before us.

That apart, applicants have raised their grievances before 1st respondent in Annexures.A7 and A8 representations, the former of which has been pending for six months. We direct 1st respondent to consider the representations and pass appropriate orders thereon. We also direct that no further appointments to the disputed category will be made until the representations are disposed of and a reasoned order passed thereon.

Application is disposed of with the aforesaid directions. No costs.

Dated the 27th April, 1994.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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